

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP/21/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	P J MATHEWS & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & 22 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	"
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE."

Office
Notes

Video Conference

1st Dec 2022

ORDER

IA(C/ACT)/86/KOB/2022 in CP/21/KOB/2020

Learned counsel Mr. Bijoy P Pulipra appears on behalf of the applicants. Learned Senior Counsel Mr. Aravind H Pandian is present for the respondents. Due to paucity of time, matter adjourned to 23.12.2022.

CP/21/KOB/2020

Learned counsel Mr. Bijoy P Pulipra appears on behalf of the petitioners. Learned Senior Counsel Mr. Aravind H Pandian appears on behalf of the respondents. Due to paucity of time, matter adjourned to 23.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**